COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 179 OF 2018 IN DFR (REVIEW PETITION) NO. 67 OF 2018 IN APPEAL NO. 226 OF 2016

Dated: 12th February 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Adani Transmission (India) Ltd. Appellant(s) /

Petitioner(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) / Petitioner(s) : Mr. Hemant Singh

Mr. Matrugupta Mishra

<u>ORDER</u>

IA NO. 179 OF 2018

(Appln. for condonation of delay in filing the appeal)

Issue notice to the Respondents returnable on 13.03.2018. Dasti, in addition, is permitted.

List the matter on 13.03.2018.

(Justice N. K. Patil)
Judicial Member

(I. J. Kapoor) Technical Member

ts/tpd